

Shri J. H. Patel:
Shri Ram Sewak Yadav:

Will the Minister of External Affairs be pleased to state:

(a) whether the entire Indian contingent serving with UNEF in Gaza has since returned to India;

(b) the total number of Indians killed, wounded and missing during the conflict between the UAR and Israel;

(c) the details of the compensation paid to the families of those killed, wounded or missing; and

(d) whether any compensation etc has also been paid by UNO or Israel?

The Deputy Minister in the Ministry of External Affairs (Shri Surendra Pal Singh): (a) With the exception of 8 personnel in hospital and 7 personnel staying on in Cyprus to arrange despatch of heavy baggage of the Contingent, the entire Indian Contingent has returned to India

(b) 14 Indian personnel were killed and 25 wounded. No personnel are now missing

(c) Family gratuities have been remitted to the heirs of the deceased personnel below Officer rank. Payment of family gratuity to the father of the only Officer killed will be made as soon as he indicates payment arrangement, suitable to him.

In accordance with the Prime Minister's wishes, a sum of Rs. 5,000/- each from the National Relief Fund has been sent for disbursement to the families to the deceased personnel

Payment of pensionary awards and disability pension to the families of the personnel who were killed and to the injured personnel will be made as soon as the cases are finalised.

(d) The United Nations pay compensation to personnel who are killed or wounded in United Nations operations on the same terms as are appli-

cable to Indian military personnel killed or wounded during operational duties in India.

The Israeli Government have expressed their willingness to pay grants equivalent to those payable in cases where Indian soldiers are killed in action. The offer is under consideration

Trespass by Pakistanis in Poonch Sector

*881. Shri Swell:
Shri S. K. Tapariah:
Shri S. S. Kothari:
Shri Prakash Vir Shastri:
Shri Ram Avtar Sharma:
Shri Raghvir Singh Shastri:
Shri Arjun Singh Bhadoria:
Shri Nar Deo Satak:
Dr. Surya Prakash Pari:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that 400 Pakistanis tried to trespass into Poonch Sector of Kashmir on the night of 2nd/3rd June, 1967;

(b) whether any of these intruders has been captured; and

(c) whether similar attempts were made by Pakistanis in other sectors of the Indo-Pakistan border during the same period?

The Minister of State in the Ministry of Defence (Shri B. E. Bhagat): (a) and (b). On the night of 2nd/3rd June 1967, a number of families, totalling in all about 400 persons, tried to cross over to our side of the cease-fire line in the Poonch area. On being challenged by our security patrol, these persons gave up the attempt and returned to the POK side.

(c) No such incident has been reported from other sector.